GOVERNMENT OF INDIA, MINISTRY OF DEFENCE ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

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West Block - VIII Sector – I, R.K.Puram New Delhi – 110 066

Dated: 04th January, 2024

F. No. 2(92)/2019/AFT/PB/Adm-II/Vol-III

CIRCULAR

Applications are invited for filling up the posts of Registrar in the Armed Forces Tribunal, Regional Benches, Kolkata, Guwahati and Mumbai on deputation basis for a period of three years from suitable candidates, who fulfill the eligibility conditions:-

S. Name of the		No. of Post	Pay scale	Eligibility conditions		
01.	Registrar (General Central Service Group 'A' Gazetted,	Kolkata – 01 Pay Guwahati – 01 Mumbai - 01	Pay Matrix Level-13	Officers of Central Government or State Governments or Supreme Court or High Cour or District Courts or Statutory/ Autonomous bodies having pensionary benefits or Judge Advocate General Branch of Army, Navy & Air Force and other similar institutions:		
	Non-Ministerial)		A N E	(a) (i) holding analogous post on regular basis in the parent cadre or Department;		
		E11		or		
100				(ii) five years' regular service in the parent cadre or Department in Level-12 of the Pay Matrix; and		
	10 E SE			(b) holding degree in law from a recognised University.		
				Note: 1. The departmental officers in the feede grade who are in direct line of promotion, shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointment by promotion channel.		
				2. The period of deputation including the		
				held immediately preceding this appointment is the same or some other Organization of Department of the Central Government sharper of the Central Government of		

^{2.} The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No. 6/8/2009-Estt(Pay-II) dated 17.06.2010, as amended from time to time.

- The application in the prescribed pro forma (Annexure-I) of the eligible officer, who can be spared in the event of his/her selection may be forwarded to the Principal Registrar, Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-I, R.K. Puram, New Delhi – 110 066 by the Department latest by 04th March, 2024 (Monday) along with photo copies of the Annual Confidential Reports for the last five years of the candidates along with Vigilance Clearance Certificate.
- The applications received without supporting documents, photograph, unsigned and incomplete in any manner, shall be summarily rejected.
- It may please be noted that this Office is not yet enlisted in the Directorate of Estates for allotment of GPRA (General Pool Residential Accommodation).
- Candidates who apply for the post will not be allowed to withdraw their candidature subsequently.
- The period of deputation can be curtailed upon a summary assessment of the performance or upon other administrative exigencies by the Hon'ble Chairperson.

(Dharmender Rana) Principal Registrar

Enclosure: Annexure-1

Distribution :-.

The Secretary General, Supreme Court of India

The Registrar General, All High Courts 2.

The Principal Registrar, Central Administrative Tribunal, New Delhi

The Under Secretary, MoD, AFT Cell, New Delhi

The JAG Branch Army/Navy/Air Force, New Delhi 5.

AFT, Principal Bench, New Delhi – Website

The Registrar (i/c), AFT, Regional Benches, Kolkata, Guwahati and Mumbai - with the request to 6. circulate to locally among Govt. offices located in its jurisdiction. It is further requested that window 7. advertisement may be got published in one of the widely circulated dailies of your region.

The Chief Secretary, Govt. of NCTD, Delhi Secretariat, I.P. Estate, New Delhi – 110002 8.

Guard File. 10.

BIO-DATA/CURRICULUM VITAE PROFORMA

ost applied for			
Name and Address			
(in Block Letters)			
(i) Date of Birth (in Christian era)			
(ii) Mobile No.		•	
(iii) E-mail I.D.			
(i) Date of entry into service			
(ii) Date of Retirement under Central/			
State Government Rules			
4. Educational Qualifications			
5. Whether Educational and other			
ruglifications required for the post are			
C. E. J. (If any qualification has been			
troated as equivalent to the one prescribed			
in the Rules, state the authority for the			
same)	Qualific	ations/experience	possessed by the officer
Ouglifications/FYDEITEILE TOGGIOS	Quaimo		
mentioned in the advertisement/circular	Essenti	al	
Essential	A)	Qualification	
A) Qualification	B)	Experience	
B) Experience	Desiral		
Desirable	A)	Qualification	
A) Qualification			. US ations as
B) Experience 5.1 Note: This column needs to be amplified the RBs by the Administrative			Desirable Qualifications as
5.1 Note: This column needs to be amplified mentioned in the RRs by the Administrative mentioned mentioned in the RRs by the Administrative mentioned ment	e Ministr	y/Department/Offi	ce at the time of issue of
Circular/and issue of Advertisement in the Em 5.2 In the case of Degree and Post Graduat	e Qualifi	cations Elective/m	iain subjects and subsidiary
subjects may be indicated by the candidate.			
	t of entr	ies	
I have above voll meet the requisit	C Loca		
a vic tions and work experience of the por	J		ments /views confirming the
6.1 Note: Borrowing Departments are to prelevant Essential Qualification/Work experies to the post applied.	provide t	heir specific comi	andidate (as Indicated in the
		sessed by the Oc	maiaara (
Bio-data) with reference to the post applied.			
## 5 KB 7 TO TO THE SECOND FOR THE SECOND TO THE SECOND SECOND TO THE SECOND SE	Complete and the same of the same	Les a congrate	sheet duly authenticated by
7. Details of Employment, in chronological of		nclose a separate	Silect cary
your signature, if the space below is insufficie			Nature of Duties (in detail)
Office/Institution Post held on From T		*Pay Band and	highlighting Experience
regular basis		Grade Pay/Pay	
logular satis		Scale of the post	applied for
		held on r egular	applies
		basis	

*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate may be indicated as below;

Office/Institution	Pay, Pay Band, and Grad drawn under ACP/MACP	le Pay Scheme	From		То
Temporary or Quasi-Perm					
9. In case the present deputation/contract basis,	nt employment is held of please state.		BETT IN MARK AND		
a). The date of initial appointment	b) Period of appointment on deputation/contract	c) Name o office/organ which the a belongs.	f the parent nization to applicant	Pay of substar	ne of the post and the post held in ative capacity in ent organization
	cers already on deputation		10 H H H		
9.2 Note: Information u cases where a persor cadre/organization but sti	ded by the parent cadre/ Distraction and integrality certion and integrality certion are column 9(c) & (d) and is holding a post or ill maintaining a lien in his properties to the past by the court present employment:	ncate. bove must be deputation parent cadre/	e given in all outside the organization.	331 11 - 12 - 13 - 14 - 14 - 14 - 14 - 14 - 14 - 14	
Please state whether v	vorking under (indicate th	e name of y	our employer		
a) Central Governme b) State Governme c) Autonomous Org d) Government Und e) Universities f) Others	nt ganization dertaking				
12. Please state whether the feeder grade or feeder	er you are working in the s er to feeder grade. Scale of Pay? If yes, give		nent and are in		
the date from which the also indicate the pre-revi	e revision took place and	d			

Total Emoluments

14. Total emoluments per month now drawn
Basis Pay in the PB Grade Pay

Basic Pay with Scale of Pay and rate of increment	Dearness Pay/interim relief/or Allowances etc., (with break-t details)	ther Total Emoluments up
16. Additional information, if any post you applied for in support of the post. This among other thing information with regard to (i) addiqualifications (ii) professional tracexperience over and above presonal circular/Advertisement)	your suitability for s may provide tional academic ining and (iii) work	
17. Whether belongs to the Sche Scheduled Tribes, the Other Bac other special categories	kward Classes, and	
I have carefully gone the formation furnished in the Curricualification/Work Experience sulpage of selection for the post. The	rough the vacancy circular/adviculum Vitae duly supported by bmitted by me will also be asset information/details provided by	ertisement and I am well aware that they the documents in respect of Essential essed by the Selection Committee at the by me are correct and true to the best obtion has been suppressed/withheld.
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Certification by the Employer/Cadre Controlling Authority

The information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/She possess educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2	Also certified that;	282			
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					Chri

(i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt.

- (iii) His/Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- (iv) No major/minor penalty has been imposed on him/her during the last 10 years Or A list of major/minor penalties imposed on him/her during the last 10 years is enclosed (as the case may be).

Countersigned

Employer/Cadre Controlling (Authority with Seal)

⁽ii) His /Her integrity is certified.